

(e) whether the Ministry of power has opined that the base price of domestic gas beyond 5 dollar per mmbtu is unviable for the power sector; and

(f) if so, the details thereof and the reaction of Government on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAXMI): (a) and (b) The Government has approved a new gas price formula based on the Rangarajan Committee recommendations, which will be applicable from 1st April 2014, Rangarajan Committee has not given any amount of increase in natural gas prices. It has merely recommended that the gas pricing policy may be based on searching out from global trade transaction of gas the competitive price of gas global level.

The increase in gas prices by one US\$ per MMBTU will increase the electricity cost by Re. 0.45 per unit depending upon dollar exchange rate, as estimated by Ministry of Power.

(c) and (d) The gas prices, based on the new gas price formula, would be notified in advance on a quarterly basis using the data for four quarters, with a lag of one quarter. Thus it is not possible to predict the prices applicable in April, 2014 which will be based on International hub prices and price of the Indian and Japanese imports during the calendar year 2013.

(e) and (f) Yes Sir, the Ministry of Power had opined that the base price of domestic gas beyond 5 dollar per mmbtu is unviable for the power generation.

However, Ministry view is that India will not be able to develop and produce its hydrocarbon reserves in the scenario, where producer's price for natural gas is capped @ \$ 5/mmbtu. It will make exploration and production of natural gas unviable.

#### **Retail price of petrol in the country**

2002. SHRI SHYAMAL CHAKRABORTY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the price of crude oil in International Market for the last three years and the current year in terms of Indian rupee; and

(b) the details of the retail-selling price of petrol in the country during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAXMI): (a) The price of Indian basket crude oil since 2010-11 is given below:

	\$/barrel	Rs./\$	Rs./barrel
2010-11	85.09	45.58	3,878
2011-12	111.89	47.95	5,365
2012-13	107.97	54.45	5,879
2013-14(up to 2.8.2013)	102.41	57.10	5,848

(b) The price of Petrol has been made market determined since 26th June, 2010. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol in line with international oil prices and market conditions. As per Indian Oil Corporation Limited (IOCL), the details of revision in Retail Selling Price (RSP) of Petrol since 1.4.2010 (at Delhi) are given in Statement.

**Statement**

*Revision in Retail Selling Price of Petrol since 1.4.2010 (at Delhi)*

Sl. No.	Date	RSP before revision	Increase/Decrease	RSP after revision*	Reason for Increase/Decrease
Rs./Litre (as per IOCL)					
1	2	3	4	5	6
	01.04.2010	-	-	47.93	RSP as on 01.04.2010
1	26.06.2010	47.93	3.50	51.43	Increase in Basic Price
2	01.07.2010	51.43	0.02	51.45	Increase in Siding chg.
3	08.09.2010	51.45	0.11	51.56	Increase in Dealer's com.
4	21.09.2010	51.56	0.27	51.83	Increase in Basic Price
5	17.10.2010	51.83	0.72	52.55	Increase in Basic Price

1	2	3	4	5	6
6	02.11.2010	52.55	0.04	52.59	Increase in Siding & Shunting Charges
7	09.11.2010	52.59	0.32	52.91	Increase in Basic Price
8	16.12.2010	52.91	2.96	55.87	Increase in Basic Price
9	15.01.2011	55.87	2.50	58.37	Increase in Basic Price
10	15.05.2011	58.37	5.00	63.37	Increase in Basic Price
11	01.07.2011	63.37	0.33	63.70	Increase in Siding & Shunting Charges & Dealer's commission
12	16.09.2011	63.70	3.14	66.84	Increase in Basic Price
13	04.11.2011	66.84	1.80	68.64	Increase in Basic Price
14	16.11.2011	68.64	-2.22	66.42	Reduction in Basic Price
15	01.12.2011	66.42	-0.78	65.64	Reduction in Basic Price
16	24.05.2012	65.64	7.54	73.18	Increase in Basic Price
17	03.06.2012	73.18	-2.02	71.16	Reduction in Basic Price
18	18.06.2012	71.16	-0.92	70.24	Rebate in VAT at Delhi
19	29.06.2012	70.24	-2.46	67.78	Reduction in Basic Price
20	24.07.2012	67.78	0.70	68.48	Increase in Basic Price
21	01.08.2012	68.48	-0.02	68.46	Reduction in Siding chg.
22	09.10.2012	68.46	-0.56	67.90	Increase in Basis Price
23	27.10.2012	67.90	0.29	68.19	Increase in dealer comm.
24	16.11.2012	68.19	-0.95	67.24	Reduction in Basic Price
25	16.01.2013	67.24	0.32	67.56	Removal of rebate in VAT
26	18.01.2013	67.56	-0.30	67.26	Reduction in Basic Price

1	2	3	4	5	6
27	16.02.2013	67.26	1.80	69.06	Increase in Basic Price
28	02.03.2013	69.06	1.68	70.74	Increase in Basic Price
29	16.03.2013	70.74	-2.40	68.34	Reduction in Basic Price
30	01.04.2013	68.34	-0.03	68.31	Reduction in Siding chg.
31	02.04.2013	68.31	-1.02	67.29	Reduction in Basic Price
32	16.04.2013	67.29	-1.20	66.09	Reduction in Basic Price
33	01.05.2013	66.09	-3.00	63.09	Reduction in Basic Price
34	01.06.2013	63.09	0.90	63.99	Increase in Basic Price
35	16.06.2013	63.99	2.40	66.39	Increase in Basic Price
36	29.06.2013	66.39	2.19	68.58	Increase in Basic Price & Delivery charges
37	15.07.2013	68.58	1.86	70.44	Increase in Basic Price
38	01.08.2013	70.44	0.84	71.28	Increase in Basic Price
<b>Current RSP at Delhi</b>				<b>71.28</b>	<b>Current RSP at Delhi</b>

#### **Employment opportunity for locals at Paradeep oil refinery**

2003. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that at the Indian Oil refinery at Paradeep, preferences are not being given to the local landless labourers in rural appointments and also to work even as contract labourers;

(b) whether it is also a fact that those contract labourers are not getting the minimum wages and other statutory benefit; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAXMI): (a) Indian Oil Corporation